NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM

N. 70/2017
N. 70/2017
N - 79/2017
No.78/2017
No.27/241/HDB/2017
Biotech Laboratories India Limited
. KRK Reddy & Another
Biotech Laboratories India Limited Others
1/242
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.V. Pratap Kimas	Suviote	pratap modali	4.
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Divye Date	Advocate	alleding a voyupo grand. com inholiz 334	0-2
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Heard Shri M.V. Pratap Kumar, Ld. Counsel for the Petitioner and Ms. Divya Datla, Ld. Counsels for the Respondent. The Learned Counsel requested time as the matter is likely to be resolved soon. Post the case on 12.02.2018.

Member (T)

Member (J)

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